Annexure-E

Name of the corporate debtor: **BORN UNICORN TECH PRISE PVT. LTD.** **Date of commencement of CIRP:** **10/1/2025** **List of creditors as on:** **17/03/2025**

List of financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s Manchanda International Private limited	27.01.2025	16,898,518	13,770,000	Secured	No	-	No	33.2%	N/A	-	31,28,518	-	
2	Sarvinder Grover	15.03.2025	16,883,315	16,883,315	Unsecured	No	yes	No	40.8%	N/A	-	-	-	
3	MR. MOHAMAD HUSAIN RAMJAN ALI THAKKAR	17.03.2025	10,633,263	7,791,667	Unsecured	No	-	No	18.8%	N/A	-	2,841,595.92	-	
4	Mr. Sukhwinder Singh & Mrs. Jitender Kaur	15.03.2025	4,620,000	3,000,000	Unsecured	No	-	No	7.2%	N/A	-	16,20,000	-	
	Total		**49,035,096**	**41,444,982**			**-**							